

Per Tribunal

Fixed for A.H.
on 16.6.95

MSB
16.6
for By Registrars

DATE: 16.6.1995

Heard Mr. M. Sudame, counsel for the applicant.

There is no merit in the contention that the transfer could not have been made. However having regard to the personal difficulties as explained by Mr. Sudame, the applicant's transfer shall not be given effect upto 16.8.95.

With this direction the O.A. is dismissed.

(M. S. Deshpande)
Vice Chairman

trk

16.6.95
order/Judgement despatched
to Applicant/Respondent(s)
on 25/6

[Signature]